GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

STARRED QUESTION NO.56
TO BE ANSWERED ON 03.02.2026

IMPLEMENTATION OF WELFARE SCHEMES

***56. SHRI KODIKUNNIL SURESH:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the schemes implemented for the welfare of Scheduled Castes during the last six financial years, scheme-wise;

(b) the amount allocated, utilised and unutilised, scheme-wise and State/UT-wise, during each of the last six financial years;

(c) the details of SC welfare schemes discontinued, merged or restructured along with the reasons therefor during the such period;

(d) the reasons for underutilisation or un-utilisation of funds, wherever reported, particularly in backward and aspirational districts; and

(e) the measures proposed to ensure continuity of effective schemes, timely fund release, maximum utilisation of funds and equitable delivery of benefits to SC communities in the States?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(DR. VIRENDRA KUMAR)

(a) to (e): A statement is laid on the Table of the House.

*****

Statement referred to in reply to parts (a) to (e) in respect of Lok Sabha Starred Question No. 56 for answer on 03.02.2026 regarding Implementation of Welfare Schemes.

(a) to (c): The Department of Social Justice & Empowerment (DoSJE) implements various welfare schemes for Scheduled Castes (SCs) across all States/UTs and the details are at Annexure I. During this period, some Schemes have been merged or restructured for smooth implementation and for ensuring effective outreach to the beneficiaries.

(d) & (e): District wise allocation or disbursement is not made by the Department under the Schemes. The expenditure under the Schemes is contingent upon the timely receipt of the proposals from the State Government/UT Administration. The funds are released after examination of the proposals after following the due procedure including receipt of Utilization Certificates (UCs)/fulfilment of Single Nodal Agency (SNA) balance criteria under various provisions of the Schemes.

For simpler and expeditious disbursement and to ensure effective targeting of the beneficiaries, the disbursement under the Scholarship Schemes is done through Direct Benefit Transfer (DBT) mode. In order to increase expenditure under the Schemes, internal reviews are undertaken at regular intervals.

To ensure wider awareness of the Schemes across the Country and effective utilization of funds, the Department has taken various steps such as placing advertisements in national and regional newspapers, running Social Media campaigns and follow up with States/UTs. Also, the Schemes are regularly monitored by the Department through National level Chintan Shivirs, Regional Meetings and National Conferences with the stakeholders and State/UT officials.

Annexure-I

Annexure referred in parts (a) to (c) in respect of Lok Sabha starred Q. No. 56 for answer on 03.02.2026 regarding Implementation of Welfare Schemes

The year-wise allocation & expenditure for the last 6 financial years under various major welfare schemes for Scheduled Castes (SCs) of Department of Social Justice & Empowerment across all States/UTs:

FY 2019-20 to 2021-22 (3 Years)

(Rs. in crore)

		FY 2019-20		FY 2020-21		FY 2021-22	
Sr. No.	Programme/Schemes for Scheduled Castes(SCs)	Fund allocated	Fund utilized	Fund allocated	Fund utilized	Fund allocated	Fund utilized
1	Post Matric Scholarship for SCs	2690	2711.3	3815.8	4010.1	4196.5	1978.5
2	Pre Matric Scholarship for SCs and Other	355	352.7	600	569.5	725	570.3
3	National Fellowship for SCs (NFSC)	246.6	246.6	125	119	Schemes merged into SHREYAS SC schemes from FY 2021-22.	
4	National Overseas Scholarship for SCs etc. (NOS)	20	32.7	30	33.0		
5	Top Class Education for SCs (TCS)	40.5	39.7	50	52.8		
6	Free Coaching for SCs and OBCs (FCS)	30	13.2	30	11.9		
7	Scholarships for Higher Education for Young Achievers Scheme (SHREYAS) for SCs	4 Schemes (NFSC, NOS, TCS and FCS) have been merged and rename as SHREYAS-SC from FY 2021-22.				260	271.2
8	Pradhan Mantri Adharsh Gram Yojana (PMAGY)	718	717.9	300	216.5	Schemes merged into PM-AJAY scheme from FY 2021-22.	
9	Babu Jagjivan Ram Chhatrawas Yojana (BJRCY)	25	25	30	56.4		
10	Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP)	1100	1114.7	300	387		
11	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM AJAY)	Scheme came into existence after merging 3 schemes (SCA to SCSP, BJRCY and PMAGY) from FY 2021-22.				1800	1820.3
12	Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	630	619.6	600	593.3	600	610.1

13	Assistance to Vol. Orgns. for SCs	70	67.1	125	55.8	Scheme restructured and renamed SHRESHTA from FY 2021-22.	
14	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA) for SC	Scheme was known as Assistance to Vol. Orgns. for SCs up to FY 2020-21.				63.2	38.0
15	Vanchit Ikai Samooh aur Vargon ki Aarthik Sahayata Yojana (VISVAS) SC	Scheme was launched in FY 2020-21 on pilot mode.		32.1	10	10	0
16	Venture Capital Funds for SCs	60	160	40	30	70	70
17	Pradhan Mantri Dakshta aur Kushalta Sampann Hitgrahi	Scheme started from FY 2021-22.				38.9	33.2

FY 2022-23 to 2024-25 (3 Years)

(Rs. in crore)

Sr. No.	Programme/Schemes for Scheduled Castes(SCs)	FY 2022-23		FY 2023-24		FY 2024-25	
		Fund allocated	Fund utilized	Fund allocated	Fund utilized	Fund allocated	Fund utilized
1	Post Matric Scholarship for SCs	5660	4392.5	5400	5476.2	5500	5581.5
2	Pre Matric Scholarship for SCs and Other	500	208.6	430	446.6	450	461.6
3	National Fellowship for SCs (NFSC)	Schemes merged into SHREYAS SC schemes from FY 2021-22.					
4	National Overseas Scholarship for SCs etc. (NOS)						
5	Top Class Education for SCs (TCS)						
6	Free Coaching for SCs and OBCs (FCS)						
7	Scholarships for Higher Education for Young Achievers Scheme (SHREYAS) for SCs	344	293.7	387.8	363.3	428	404.6
8	Pradhan Mantri Adharsh Gram Yojana (PMAGY)	Schemes merged into PM-AJAY scheme from FY 2021-22.					
9	Babu Jagjivan Ram Chhatrawas Yojana (BJRCY)						
10	Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP)						
11	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM AJAY)	1062.3	164	450	471.1	800	736.2
12	Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	500	390.8	500	535.1	500	495.1
13	Assistance to Vol. Organization for SCs	Scheme restructured and renamed SHRESHTA from FY 2021-22.					
14	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA) for SC	89	51.0	90	81.5	110	109.7
15	Vanchit Ikai Samooh aur Vargon ki Aarthik Sahayata Yojana (VISVAS) SC	0.01	0	0.01	0	11.4*	11.4*
16	Venture Capital Funds for SCs	70	35	22	22	0.01	0
17	Pradhan Mantri Dakshta aur Kushalta Sampann Hitgrahi	40	8.9	60	32.7	40	36.3

* Scheme was launched during FY 2024-25.

*****